

1	2	3	4	5	6	7	8	9	10	11	12	13
9.	J and K	D	100	100	100	100	100	100	100	100	100	900
10.	Karnataka	D	0	3000	0	3000	0	3000	0	3000	0	12000
11.	Kerala	D	0	0	0	0	2000	0	0	0	0	2000
12.	Madhya Pradesh	D	0	0	0	0	0	0	0	0	0	0
13.	Maharashtra	D	3000	3000	5000	5000	5000	7000	7000	7000	7000	49000
14.	Manipur	D	800	800	800	800	800	800	800	800	800	7200
15.	Meghalaya	D	200	200	200	200	200	200	200	200	200	1800
16.	Mizoram	D	400	400	400	400	400	400	400	400	400	3600
17.	Nagaland	D	500	500	500	500	500	500	500	500	500	4500
18.	Orissa	D	3000	3000	3000	3000	3000	3000	3000	3000	3000	27000
19.	Punjab NR	D	0	0	0	0	0	0	0	0	0	0
20.	Rajasthan	D	300	300	300	300	300	300	300	300	300	2700
21.	Sikkim	D	110	110	110	110	110	110	110	110	110	990
22.	Tamil Nadu	D	2000	2000	2000	2000	2000	2000	2000	2000	2000	18000
23.	Tripura	D	100	100	100	100	100	100	100	100	100	900
24.	Uttar Pradesh ND		0	0	0	0	0	0	0	0	0	0
25.	West Bengal D	D	0	5000	5000	5000	5000	5000	5000	5000	5000	40000
26.	A and N Island	D	25	25	25	25	25	25	25	25	25	225
27.	Chandigarh	D	100	100	100	100	100	100	100	100	100	900
28.	Dadra and N Haveli	D	80	80	80	80	80	80	80	80	80	720
29.	Daman	D	75	75	75	75	75	75	75	75	75	675
30.	Diu	D	50	50	50	50	50	50	50	50	50	450
31.	Delhi	D	500	500	500	500	500	500	500	500	500	4500
32.	Lakshadweep	D	40	40	40	40	40	40	40	40	40	360
33.	Pondicherry	D	0	1000	1000	1000	1000	1000	1000	1000	1000	8000
Total		D	36780	45480	44780	47480	44780	49480	49480	52480	49480	424020

ND - There is no demand for edible oil in State/UT

NR - No response received.

IA Overseas Flights

*129. SHRI E. AHAMED : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Indian Airlines have overseas operation;

(b) if so, the domestic airports from where such overseas flights are being operated and the details thereof;

(c) whether the Government have received request from Indian Communities in Saudi Arabia to operate Indian Airlines flights to Jeddah, Riyadh and Deharan in Saudi Arabia; and

(d) if so, the steps taken thereon?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) Indian Airlines operates international services to 17 stations abroad from 10 airports in India.

(c) and (d). Representations have been received for introduction of direct airlink from Calicut to destinations in Saudi Arabia. Under the Air Services Agreement between India and Saudi Arabia, at present, both sides are entitled to designate one carrier each. Air India is operating under this entitlement. A request for amendment of the Air Services Agreement to provide for dual designation, to enable Indian Airlines also to operate, has been made to the Saudi Arabian authorities.

[Translation]

Sugarcane Growers

*130. SHRI NITISH KUMAR :
SHRI PINAKI MISRA :

Will the Minister of FOOD be pleased to state :

(a) whether sugarcane growers in the country are facing grave financial crisis due to non-procurement of sugarcane by the Sugar Mills;

(b) if so, whether the growers in most of the cane growing States forced to burn their crop;

(c) if so, the details of losses suffered by the cane growers in each State; and

(d) the details of the steps taken to compensate the cane growers and to ensure the payment of remunerative prices for their products?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) The sugar mills in the sugar season, 1995-96 have crushed far more cane than in any of the previous years. Upto 31.05.1996, nearly 1505 lakh tonnes of sugarcane had been crushed as against nearly 1476 lakh tonnes crushed for the whole year in the previous season 1994-95, which was a record sugar production year till then. Even after 31.05.1996, a number of factories continued to crush cane and as late as 01.07.1996, there were 101 factories still functioning.

(b) and (c). Madhya Pradesh has reported burning of sugarcane in an area of 134 hectares but stated that most of the sugarcane burnt was of secondary growth after first harvesting and was uneconomical. It was burnt for making the fields ready for the coming Kharif season. The districts involved were Hoshangabad and Narsinghpur where no sugar factory exists and the sugarcane is utilised by Gur and Khandsari Units. Besides some stray cases of accidental burning have been reported by Maharashtra, Tamilnadu and Andhra Pradesh.

(d) In order to enable the sugar factories to crush the available cane and to improve the liquidity of sugar mills, the Government have taken various measures like grant of incentive for late crushing, creation of buffer stock and permission for export of sugar. Reserve Bank of India has also given some relaxations to sugar factories for availing of higher credit limits against sugar stock.

F.C.I. Godowns

*131. SHRI VIRENDRA KUMAR SINGH : Will the Minister of FOOD be pleased to state :

(a) the number of FCI godowns in the country, State-wise;

(b) whether the Government propose to set up some more FCI godowns; and

(c) if so, when and the locations thereof?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) A total of 1802 (covered and CAP/owned and hired) godowns were available with the Food Corporation of India as on 1.4.1996. Their State-wise break-up is given in enclosed Statement.

(b) and (c). Yes, Sir. The Food Corporation of India has tentative proposals to set up new godowns during the year 1996-97 at the following locations :

S.No.	Locations
Non-RPDS Areas	
1.	Payyanur (Kerala)
2.	Dhamtri (Madhya Pradesh)
3.	Mandir Hasaud (Madhya Pradesh)
4.	Kapa (Madhya Pradesh)
5.	Jowai (Meghalaya)
6.	Dimapur (Nagaland)
7.	Dhamora (Uttar Pradesh)
8.	Roza (Uttar Pradesh)
9.	Sholapur (Maharashtra)
10.	Rajkot (Gujarat)
11.	Jharsuguda (Orissa)
12.	Katihar (Bihar)
RPDS Areas	
1.	Baramula (J and K)
2.	Srinagar (J and K)
3.	Pithoragarh (Uttar Pradesh)
4.	Shimli (Uttar Pradesh)
5.	Jaisalmer (Rajasthan)
6.	Udipi (Karnataka)
7.	Coorg (Karnataka)
8.	Idukki (Kerala)
9.	Wynad (Kerala)
10.	Port Blair (A and N Islands)
11.	Godda (Bihar)
12.	Gumla (Bihar)
13.	Bokari (Bihar)
14.	Parle-kha-mandi (Orissa)

Final decision, however, will depend on the availability of funds and land.

STATEMENT

Statement showing the number of godowns (owned and Hired/Covered and CAP) available with the food Corporation of India as on 1.4.96.

S.No.	Name of the State	No. of Godowns
1	2	3
1.	Bihar	61
2.	Orissa	50
3.	West Bengal	66
4.	Sikkim	2